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Title: Need to built an underpass on National Highway No. 7 of Panagudi.

SHRI K.R.P. PRABAKARAN (TIRUNELVELI): Hon. Speaker Madam, Panagudi in My Tirunelveli constituency is situated on the national highway no. 7. This town has become a business hub around the area mounted with various industries such as KKNPP, ISRO, many tile factories, wind mills and so on. Due to non-availability of underpasses at entry and exit point of Panagudi, several accidents are happening at the location frequently and with more fatality.

The Madurai-Kanniyakumari four-lane road in Tirunelveli constituency is not being maintained properly. The road portion, boards etc. are damaged in many places and have not been repaired for many years which leads to frequent road accidents and causes loss of lives.

Hence, I would urge upon the hon. Union Minister of Road Transport, Highways and Shipping to consider constructing the underpass at the entry and exit point of Panagudi immediately to avoid further loss of lives and necessary direction may please be given to maintain the roads properly in good condition to avoid accidents.

HON. SPEAKER: The House stands adjourned to meet again at 2.00 pm.

13.00 hours

The Lok Sabha then adjourned till Fourteen of the Clock.

14.03 hours

The Lok Sabha re-assembled at Three Minutes past

Fourteen of the Clock.

(Hon. Deputy Speaker *in the Chair*)

MATTERS UNDER RULE 377 *

HON. DEPUTY SPEAKER: Hon. Members, the matters under rule 377 shall be laid on the Table of the House. Members who have been permitted to raise matters under rule 377 today and are desirous of laying them may personally hand over the text of the matter at the Table of the House within 20 minutes. Only those matters shall be treated as laid for which text of the matter has been received at the Table within the stipulated time; the rest will be treated as lapsed.

...(Interruptions)